INCENTIVES UNDER MEIS

1692. SHRI B.V. NAIK:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

(a)   whether the Government has doubled or proposes to double the incentives for exporters of garments and made-ups under the Merchandise Export from India Scheme (MEIS) to stop declining textile exports;

(b)   if so, the details thereof;

(c)   whether the Government is planning to make such more initiatives to support and encourage textile exports;

(d)   if so, the details thereof; and

(e)   the extent by which these initiatives are successful?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) & (b):   Yes Madam. Government has increased the rates under Merchandise Exports from India Scheme (MEIS) from 2% to 4% for apparel, 5% to 7% for made-ups, handloom and handicrafts w.e.f. 1st November 2017.

(c) to (e):   To enhance exports of textile and apparel products, Government announced the Special Package for garments and made-ups sectors. The Package offers Rebate of State Levies (RoSL), labour law reforms, additional incentives under ATUFS and relaxation of Section 80JJAA of Income Tax Act. Further, products such as fibre, yarn and fabric in the textile value chain are being strengthened and made competitive through various schemes, inter alia, Powertex for fabric segment, Amended Technology Upgradation Fund Scheme (ATUFS) for all segments except spinning, Scheme for Integrated Textile Parks (SITP) for all segments, etc. Assistance is provided to exporters under Market Access Initiative (MAI) Scheme. Further, Government has enhanced interest equalization rate for pre and post shipment credit for the textile sector from 3% to 5% w.e.f. 02.11.2018. India's export of textile and apparel products including handicrafts increased to USD 39221 mn in 2017-18 from USD 39011 mn in 2016-17. Further during Apr-Oct 2018 exports have increased by 2.5% to USD 22874 mn from USD 22316 mn in corresponding period.

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